

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 02.02.2024

**Misc. Application No. 1390 of 2023
And
Appeal No. 923 of 2023**

V.G. Capital Market Pvt. Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Ms. Rinku Valanju, Advocate i/b R V Legal for the Appellant.

Mr. Divakar Dadhich, Advocate with Mr. Ishan Agrawal and
Mr. Ashutosh Mishra, Advocates i/b Nyaayam Associates for
the Respondent.

**AND
Misc. Application No. 1393 of 2023
And
Appeal No. 924 of 2023**

V.G. Capital Market Pvt. Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Ms. Rinku Valanju, Advocate i/b R V Legal for the Appellant.

Mr. Divakar Dadhich, Advocate with Mr. Ishan Agrawal and
Mr. Ashutosh Mishra, Advocates i/b Nyaayam Associates for
the Respondent.

ORDER:

1. Three weeks further time is allowed to the respondent to file a reply. Three weeks thereafter for filing rejoinder. List on March 12, 2024.

Ms. Meera Swarup
Technical Member

02.02.2024
msb